RAJYA SABHA

Tuesday, the 23rd May, 2006/2 Jyaistha, 1928 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

OATH OR AFFIRMATION

Shri Jabir Hussain (Bihar)

RE: VIOLENT FLUCTUATIONS IN THE STOCK MARKET

MR. CHAIRMAN: Question No. 541.

SHRI YASHWANT SINHA(Jharkhand): Sir, I want your permission to raise an issue. It's a very important issue concerned with the dignity and prestige of this House of Parliament. (*Interruptions*)

कार्मिक , लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सुरेश पचौरी): आप यह क्वैश्चन आवर के बाद कर लें।...(व्यवधान)...

SHRI MOTILAL VORA: Sir, let the Question Hour be complete. (Interruptions)

SHRI YASHWANT SINHA: Sir, yesterday, we demanded in this House that the Finance Minister should make a statement on the goings-on in the stock market. Extraordinary events; have taken place. The market had to be closed for one hour. (*Interruptions*)

श्री सुरेश पचौरीः सर, क्या यह सप्लीमेंटरी क्वैश्चन है? ...(व्यवधान)...

श्री सभापति : देखिए, मैं आपको स्थिति क्लीयर कर दूं। मैंने फाइनेन्स मिनिस्टर साहब से बात की है। वह इस पर आज स्टेटमेंट दे देंगे चार बजे। ...(व्यवधान)...

SHRI YASHWANT SINHA: Sir, that is not the issue J am raising. The issue I am raising is that yesterday, when we raised this issue, the hon. the Finance Minister was present in the House. He told us that he

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